

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P. No. 125/2019 In  
O.A No. 246/2018**

New Delhi, this the 18<sup>th</sup> day of March, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Sh. Bishan Dev Rai  
Aged about 60 years,  
S/o. Late Kallar Raj,  
R/o. V-1/58, BudhVihar,  
Phase-I, Delhi-110 086.
  
2. Sh. Bal Kishan  
Aged about 61 years,  
S/o. Sh. Gopal Dutt,  
R/o. Flat No. 28, Sector-21,  
Pocket-5, Rohini,  
New Delhi - 85. ....Petitioners

(By Advocate : Mr. Pushpinder Yadav)

Versus

Sh. Vijay Kumar,  
Chief Executive Officer,  
Varunalaya Building,  
Phase-2, Jhandewalan,  
Karol Bagh, Delhi – 110 055. ...Respondent

**ORDER (ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member (J)**

When this matter taken up for hearing, learned counsel for petitioners having noticed that in the representations sent by the petitioners, it was not even mentioned that the Chief Executive Officer is of Delhi Jal

Board seeks leave of this Tribunal to withdraw the C.P. to make a fresh representation and to take further steps, if necessary, with a liberty to file a fresh C.P. thereafter, if necessary.

2. Accordingly, the C.P. is dismissed as withdrawn with the liberty as aforesaid. No costs.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

/Mbt/